NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/97/2017

PETITION NUMBER

: CP/99/2017

NAME OF THE APPLICANT

: RONAK FABRICS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

13. P. SRINIVASAN

PETITIONER

ORDER

Counsel for the Applicant present and filed an Application under section 252 of the Companies Act, 2013. The Registry is directed to send notice to the ROC for filing a detailed report within four weeks. Put up on 13.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)